

12 hrs.

Lawrie Limited, Calcutta,  
for the year 1982-83.

## PAPERS LAID ON THE TABLE

Review on and Report of Madras Refineries Ltd., Madras, 1982-83, of National Projects Construction Corporation Ltd., New Delhi for 1982-83 and of Biecco Lawrie Ltd., Calcutta for 1982-83.

THE MINISTER OF ENERGY (SHRI P. SHIV SHANKAR): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

- (a) (i) Review by the Government on the working of the Madras Refineries Limited, Madras, for the year 1982-83.
- (ii) Annual Report of the Madras Refineries Limited, Madras, for the year 1982 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-7436/83]
- (b) (i) Review by the Government on the working of the National Projects Construction Corporation Limited, New Delhi, for the year 1982-83.
- (ii) Annual Report of the National Projects Construction Corporation Limited, New Delhi, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-7437/83]
- (c) (i) Review by the Government on the working of the Biecco

- (ii) Annual Report of the Biecco Lawrie Limited, Calcutta, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-7438/83]

Notifications under Representations of the People Act and Report of and Review on Central Wakf Council, New Delhi for 1982-83.

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI JAGAN NATH KAUSHAL): I beg to lay on the Table —

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 13 of the Representation of the People Act, 1950:—
- (i) The Delimitation of Council Constituencies (Madras) Amendment Order, 1983 published in Notification No. G.S.R. 437 (E) in Gazette of India dated the 21st May, 1983.
- (ii) The Delimitation of Council Constituencies (Bihar) Amendment Order, 1983 published in Notification No. G.S.R. 468(E) in Gazette of India dated the 7th June, 1983.
- (iii) The Delimitation of Council Constituencies (Bombay) Amendment Order, 1983 published in Notification No. S.O. 517(E) in Gazette of India dated the 22nd July, 1983.